

In the National Company Law Tribunal, New Delhi
Registrar

CP No. 839/2016

SECTION OF THE COMPANIES ACT: 560 (6)

In the matter of:

M/s. Manas Sea Foods Pvt. Ltd.

..... Petitioner

VS.

The Registrar of Companies

..... Respondent

Order deliver on 31.08.2017

Coram: Shiv Ram Bairwa, Registrar

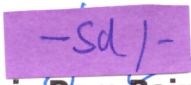
For the Petitioner (s) : Shri Gyanendra, Company Secretary

For the Registrar of Companies : Shri Manish Raj, Company Prosecutor

ORDER

Representative of the petitioner has filed English translation of the document written in Hindi but has not filed clear copy of document. The representative of the petitioner is directed to file legible copy of the document filed in Hindi.

List the matter on 11.09.2017.


(Shiv Ram Bairwa)
Registrar